COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 524 OF 2018 IN</u> DFR NO. 1231 OF 2018

Dated: 08th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Dhursar Solar Power Pvt Ltd Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Choudhuri

Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

ORDER

Issue notice to the Respondents on the IA No.524 of 2018 (delay in filing) returnable on 10.07.2018. Learned Counsel, Mr. R.K. Mehta accepts notice on behalf of Respondent No.1. Issue notice to the other respondents also. Dasti, in addition is permitted.

List the matter on <u>10-07-2018</u>.

(S. D. Dubey) Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member